NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

<u>Dated: 06.12.2019</u> <u>NOTICE</u>

Please take notice that the 'Admission Matters (Fresh Cases) & (After Notice)

listed before Hon'ble Mr. Justice S.J. Mukhopadhaya, Chairperson, Hon'ble Mr. Justice

Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member

(Judicial) at 10:30 A.M. today i.e. on 06.12.2019, if not taken up by 1.00 P.M., they will

again be taken up at 2.30 P.M.

Matters under the heading 'For Hearing' listed at Serial Nos.1 to 7 before the

Hon'ble Mr. Justice S.J. Mukhopadhaya, Chairperson and Hon'ble Mr. Justice Bansi Lal

Bhat, Member (Judicial) today i.e. on 06.12.2019 at 2.00 P.M. shall stand over and the

next date will be notified later.

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By Order

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